

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/788/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated the th 14 February, 2022.

Sub:- **Restricted holiday and casual leave.**

Ref:- Your letter No. Spl/232/2022/ dtd. 11.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.02.2022 and Restricted holiday on 15.02.2022, along with station leave permission, with the official vehicle, at own cost, from the morning of 13.02.2022 till the morning of 17.02.2022**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/789-790 /A, dated , 14-02-2022
Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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